

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TZ MOBILE PRIVATE LIMITED

1	Name of Corporate Person	TZ Mobile Private Limited
2	Date of Incorporation of Corporate Person	27/07/2009
3	Authority under which Corporate person is Incorporated/ Registered	Registrar of Companies, Telangana
4	Corporate Identity Number of Corporate Person	U64203TG2009PTC064512
5	Address of the Registered Office and Principal Office (if any) of Corporate Person	4 th Floor, Swarna Square, Hitech City Road, Madhapur, Hyderabad-500081, Telangana.
6	Liquidation Commencement Date of Corporate Person	18.06.2019
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Mudra Agarwal Address: 3-6-429, Flat No.204, Sai Sri Towers, Street No.4, Himayat Nagar, Hyderabad-500029, Telangana E-Mail: mudraagarwal@gmail.com Telephone Number: 9441913822 Registration No: IBBI/IPA-001/IP-P01040/2017-2018/11713
8	Last Date for submission of Claims	17.07.2019

Notice is hereby given that the TZ Mobile Private Limited has commenced voluntary liquidation on 18.06.2019

The stakeholders of TZ Mobile Private Limited are hereby called upon to submit a proof of their claims, on or before 17.07.2019, to the liquidator at the address mentioned against Item-7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 22.06.2019
Place: Hyderabad


Mudra Agarwal
Liquidator